

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.42/(MAH)/2016  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

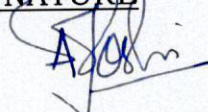
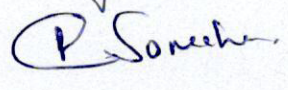
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Mr. Badrinath Udeysingh Rathod

V/s.

M/s. Narsima Chemo Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Amol Joshi	Advocate for Respondents	
2.	Chirag R. Sonecha	Adv. for all Petitioners	

**ORDER**

**C.P. NO. 42/397,398,399/CLB/MB/MAH/2016**

1. Ld. Representatives of both sides are present.
2. It has been informed that a Rejoinder has been filed by the Petitioner and the Respondent is seeking time to file certain documents/ sur-Rejoinder. Time granted.
3. Matter is now adjourned to **16<sup>th</sup> January, 2017**. Duly pronounced in the Court.

Dated 25.11.2016

sd/-

**Shri M.K. Shrawat**  
Member (Legal)